

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) No. 92 of 2020**

**IN THE MATTER OF:**

**QVC Exports Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**Cosmic Ferro Alloys Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Abhijit Sinha, Mr. Vikrant Panchnanda and  
Ms. Namrata Basu, Advocates**

**For Respondents :**

**Mr. Abhrajit Mitra, and Mr. Naresh Balodia,  
Advocates for R-1, R-3, R-4, R-5 and R-7  
Mr. Joy Saha and Mr. Divakar Kumar, Advocates for  
R-2 & R-6  
Mr. Varinder Singh Dhiman, Advocate for R-8  
Mr. Krishnendu Datta, Mr. Jishnu Chowdhury and  
Mr. Nipun Katyal, Advocates for R-9**

**Company Appeal (AT) No. 93 of 2020**

**IN THE MATTER OF:**

**Neha Singh Chouhan**

**...Appellant**

**Versus**

**Cosmic Ferro Alloys Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Krishnendu Datta, Mr. Jishnu Chowdhury and  
Mr. Nipun Katyal, Advocates**

**For Respondents :**

**Mr. Abhrajit Mitra, and Mr. Naresh Balodia,  
Advocates for R-1, R-3, R-4, R-5 and R-7  
Mr. Joy Saha and Mr. Divakar Kumar, Advocates for  
R-2 & R-6  
Mr. Varinder Singh Dhiman and Ms. Urmila  
Chakraborty, Advocates for R-8  
Mr. Abhijit Sinha, Mr. Vikrant Panchnanda and  
Ms. Namrata Basu, Advocates for R-9, R-10, R-11**

**ORDER**  
**(Through Virtual Mode)**

**20.07.2020** Mr. Varinder Singh Dhiman, Advocate appears on behalf of Respondent No. 8. He seeks and is allowed to file reply-affidavit before the next date of hearing.

It is stated at Bar that the relevant copies of the records have been placed on record.

List the matter on **28<sup>th</sup> July, 2020** at **2.30 p.m.**

The interim directions shall continue till the next date of hearing.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

/ns/gc/